## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## DFR NO. 2240 OF 2018

Dated: 27<sup>th</sup> July, 2018

Present: Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

M/s Jay Madhok Energy Private Limited

...Appellant(s)

Petroleum & Natural Gas Regulatory Board ... Respondent(s)

Counsel for the Appellant(s) : Mr. Parag P. Tripathi, Sr. Adv.

> Mr. Basna Patil, Sr. Adv. Mr. Vineet Malhotra Mr. Vishal Gohri

Counsel for the Respondent(s) : None

## ORDER

Issue notice on maintainability to the Respondents returnable on 03.08.2018. Dasti, in addition, is also permitted.

List the matter on 03.08.2018, as requested by the learned counsel appearing for the Appellant.

(Justice N.K. Patil) **Judicial Member** 

(B.N. Talukdar) Technical Member (P&NG)

js/vg